

IN THE HIGH COURT OF KERALA AT ERNAKULAM

30/11/2018

NOTICE

THE FOLLOWING CASES STAND REFERRED TO FULL BENCH AND WILL BE POSTED BEFORE THE BENCH ON 12/12/2018 AT 1.45 PM. THE COUNSEL ARE DIRECTED TO FURNISH THE REQUIRED PAPERBOOKS AND TRANSLATIONS, IF ANY, AT THE EARLIEST.

RFA 657/2015 (F)
& IA 1350/2016
& IA 1850/2015
& IA 181/2018
& IA 1808/2015
& IA 2784/2016

SRI.R.BINDU (SASTHAMANGALAM)
SRI.PRASANTH M.P /
SRI.K.S..BHARATHAN (CAVEATOR)
SRI.K.S.BHARATHAN
SMT.S.ANJUSHA
SRI.B.C.MENON

WITH

RFA 660/2015
& IA 1811/2015
& IA 182/2018

SRI.T. KRISHNANUNNI
SRI.R.BINDU (SASTHAMANGALAM)
SRI.PRASANTH M.P /
SRI.K.S.BHARATHAN
SMT.S.ANJUSHA
SRI.B.C.MENON

BY ORDER

Sd/-

REGISTRAR (JUDICIAL) IN CHARGE